NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 718/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE PARTIES: M/s. Mohini Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Know till the like the transmission of the programme of the programme

COMMON ORDER

C.S.P. No. 718/230-232/NCLT/MB/MAH/2017 C.S.P. No. 719/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. Reports of the concerned Offices awaited.
- 3. Adjourned to **17.11.2017**.

SD/-

Bhaskara Pantula Mohan Member (Judicial) 06.10.2017 SD/-M.K. Shrawat Member (Judicial)